

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

DISTRICT JUDGES - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.

ROC.NO.1824/2022-B.SPL.

NOTIFICATION NO.202(A)-B.SPL.

DATED: .05.2022.

READ:

The High Court is pleased to pass the following Transfers and Postings of District and Sessions Judges:-

The District and Sessions Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post(s) and also the post(s) for which they are holding full additional charge, if any, to the officer(s) mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts for which their predecessors are holding full additional charge, if any, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. S.SARITA, Special Judge for trial of cases filed under the SCs and STs (POA) Act, 1989-cum- VII Addl. District and Sessions Judge, Mahabubnagar.	X Addl. Chief Judge, City Civil Court, Hyderabad. Vice Sri Boya Srinivasulu Transferred.	I Additional District and Sessions Judge, Mahabubnagar.	IX Additional Chief Judge, City Civil Court, Hyderabad.

2.	SRI BOYA SRINIVASULU, X Addl. Chief Judge, City Civil Court, Hyderabad.	Special Judge for trial of cases filed under the SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar. Vice Smt S.Sarita, transferred	IX Additional Chief Judge, City Civil Court, Hyderabad.	I Additional District and Sessions Judge, Mahabubnagar.
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In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

The officers under transfers and postings are directed to hold the Court proceedings for which they are holding full additional charge if any, atleast once in a week, if the full additional charge court is located far away from the station in which the officers are posted, as per Circular ROC.No.5523/WRC., dated 25.11.2003.

- NOTE:
1. The officers after availment of I Term Summer Vacation permission shall relieve from their present posts on the Forenoon of 19.05.2022 and join in their new posts on the Afternoon of 19.05.2022, without fail.
 2. The above said officers are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits, since the officers are transferred to the present stations on their request.


 REGISTRAR GENERAL
 I/c. REGISTRAR (VIGILANCE)

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Prl. District and Sessions Judge, Mahabubnagar.
7. The Special Judge for trial of cases filed under the SCs and STs (POA) Act, 1989-cum- VII Addl. District and Sessions Judge, Mahabubnagar.
8. The I Additional District and Sessions Judge, Mahabubnagar.
9. The X Addl. Chief Judge, City Civil Court, Hyderabad.
10. The IX Additional Chief Judge, City Civil Court, Hyderabad.
11. The District Treasury officer, Mahabubnagar.
12. The Sub Treasury officer, Mahabubnagar.
13. The Pay and Accounts Officer, Hyderabad.

14. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad.